

**National Company Law Tribunal
Allahabad Bench**

C Application No. 146/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 2.05.2018

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd. Vs. ROC`

SECTION OF THE COMPANIES ACT/I & B CODE: 252(3)

<u>SI. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	P.K. BAJPAI	Advocate	Petitioner	P.K. Bajpai
2.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra

COMPANY APPEAL NO.146/ALD/2018

Sh. P.K. Bajpai, Advocate for the petitioner and Sh. Shivendra Bahadur, CGSC for the ROC, Kanpur is present.

Ld. CGSC has filed the counter affidavit, which is taken on record. The appellant has filed an affidavit of service, which is also taken on record. Rejoinder affidavit may be filed within 15 days, with a copy in advance to the opposite party.

List the matter on 21st May 2018 for hearing.

Dated:02.05.2018

— Sd —

**SAROJ RAJWARE,
MEMBER (T)**

— Sd —

**V.P. SINGH,
MEMBER (J)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)